

सरकार मजोठिया : यह सवाल तो इस सवाल से ताल्लुक नहीं रखता है। मगर उनकी तनख्वाह का जो सवाल है, उस पर जरूर विचार होगा।

डेनमार्क में अध्ययन के लिए भारतीय युवकों को निमंत्रण

*१२३२. श्री बिभूति मिश्र : क्या शिक्षा और वैज्ञानिक गवेषणा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जून, १९५७ में प्रधान मंत्री की डेनमार्क की यात्रा के समय सरकार को यह निर्णय दिया गया था कि डेन्मार्क में तीन महीने के लिये कृषि, वाणिज्य और संस्कृति के अध्ययन के लिये २५ भारतीय युवक भेजे जायें; और

(ख) यदि हा, तो उनका चुनाव किस आधार पर किया जायेगा और उनका यात्रा-व्यय इत्यादि कौन वहन करेगा ?

शिक्षा और वैज्ञानिक गवेषणा मंत्रालय में राज्य-मंत्री (डा० का० ला० श्रीमान्) :
(क) जी, हाँ।

(ख) यह विषय विचाराधीन है।

श्री बिभूति मिश्र : मैं जानना चाहता हूँ कि ये जो २५ आदमी यहां से जायेंगे वे क्या विभिन्न स्टेज में से लिए जायेंगे और क्या उनका चुनाव करने समय उनकी शिक्षा दीक्षा का कोई परिमाण निश्चित किया गया है, क्या उनके लिए कोई खास क्वालिफिकेशंस निश्चित की गई हैं, यदि हां तो क्या क्या ?

डा० का० ला० श्रीमान् : जहां तक उनकी सिलेक्शन का सवाल है, उस पर अभी विचार किया जा रहा है। जो डेनिश ब्रांच आफ दी बल्टेड फेडरेशन फेडरेशन है, उन्होंने हमको आमंत्रण दिया है कि हम २५ व्यक्ति यहां से वहां भेजें जो कि तीन महीने तक डेनमार्क में रहें तथा वहां रहने का खर्च डेनमार्क एसोसियेशन उठायेगी

और उसके वे मेहमान होंगे। बाकी जो डिटेल्स हैं कि किस तरीके से यह लोग दिये जायेंगे, इसकी योजना अभी नहीं बनाई गई है।

श्री बिभूति मिश्र : मैं जानना चाहता हूँ कि यहां से जो भाई जायेंगे वे पूरी तरह भारतीय संस्कृति के प्रेमी होंगे और इसका तो खतरा नहीं रहेगा कि वे वहां के कलचर में चले जायेंगे ?

डा० का० ला० श्रीमान् : मैं आशा करता हूँ कि जो भी यहां से व्यक्ति जाते हैं, वे भारतीय संस्कृति से पूरी तरह प्रीत-प्रीत होते हैं और उनका दूसरी संस्कृति में जाने का और अपनी भारतीय संस्कृति को भुला देने का कोई प्रश्न नहीं उठता है। डेनमार्क में जो लोग जाने वाले हैं, यह स्थल है कि वहां के जीवन में, जो वहां का एग्री-कलचरल, इंडस्ट्रियल और को-ऑपरेटिव मूवमेंट है, उनसे इन लोगों का परिचय कराया जायगा।

Shri Ajit Singh Sarhadi: Will Government consider the feasibility of sending only farmers' sons for study of agriculture?

Dr. K. L. Shrimali: It is a suggestion for action

Shri P. R. Patel: Will persons working in agricultural organisations in India be sent?

Dr. K. L. Shrimali: All these matters have still to be considered.

Boot Manufacturing Plant

*1236. Shri S. M. Banerjee: Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 887 on the 8th December, 1954 and state at what stage is the proposal to instal a boot manufacturing plant in H. & S. Factory, Kanpur?

The Parliamentary Secretary to the Minister of Defence (Shri Fatesingh-rao Gaekwad): The proposal for the manufacture of boots in the Harness & Saddlery Factory, Kanpur, was examined by Government and it was decided not to proceed with the scheme as sufficient capacity for the manufacture of boots already existed in the private sector.

Shri S. M. Banerjee: May I know the names of the concerns manufacturing boots for our Army?

Shri Fatesingh-rao Gaekwad: I have no information.

Shri S. M. Banerjee: May I know whether this proposal to have a boot plant in Harness & Saddlery Factory has been dropped to safeguard the interests of the British concern, Messrs. Cooper, Allen & Co., Kanpur, and whether the British Superintendent of H. & S. has a hand in it?

The Deputy Minister of Defence (Shri Raghuramaiah): I would like to draw the attention of the hon. Member to one of the recommendations of the Baldev Singh Committee that ordnance factories should not attempt to manufacture components or stores of which adequate and well-established manufacturing facilities existed in the private sector. In this case, such facilities do exist in the country in civilian trades and so we do not propose to undertake it in the ordnance factory.

Shri S. V. Ramaswami: What is the surplus capacity in the H. & S. factory and how is it proposed to utilise it?

Shri Raghuramaiah: I would like to have notice.

Shri T. B. Vittal Rao: The hon. Deputy Minister just now referred to the Baldev Singh Committee Report. May I know whether a copy of it will be placed on the Table?

Shri Raghuramaiah: That is a totally different question which will have to be considered.

Mr. Speaker: Merely because he referred to a Report, he need not place it on the Table.

Shri T. B. Vittal Rao: He has read extracts from the Report.

Mr. Speaker: He has given only a synopsis. Anyway, he may consider it. Normally when a Report is referred to by directly quoting an extract or giving even the substance, hon. Members must have an opportunity to see the whole Report. As far as possible, all such Reports will be laid on the Table.

Shri S. M. Banerjee: May I know whether it is a fact that the leather goods produced in this factory are more cheap and durable than that produced in the private sector? If so, why is this factory not being utilised for the manufacture of civilian leather goods on mass scale?

Mr. Speaker: He said that they did not want to compete with civilian goods.

Shri Raghuramaiah: I have not got the relative figures. But the whole purpose is that wherever there is civilian capacity, we should not utilise the limited capacity available in ordnance factories for the same purpose.

Mr. Speaker: If hon. Members are not satisfied with the policy, they may raise it independently.

Shri S. M. Banerjee: I have already raised it.

Mr. Speaker: He may table a Resolution. There may be a difference of opinion. Why should not the full capacity be used and why should private industries be pampered?—That may be one view. I think that is the view of the Opposition. Let them place it by way of a Resolution.

Shri S. M. Banerjee: You will allow it?

Mr. Speaker: I do not give my consent in advance.